

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 102
(IB)-651(PB)/2019

IN THE MATTER OF:

Sh. Naresh Kumar Dhanja & Anr.

.... Petitioner

v.

M/s. Vardhman Estates & Developers Pvt. Ltd.

.... Respondent

Order under Section 7 of IBC

Order delivered on 13.02.2020

Coram:

SHRI B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Ms. Prachi Johri, Adv.

For the respondent

Mr. Prashant Katara, Mr. Plash Mittlal,
Adv.

ORDER

For order see, CP No. (IB)-650(PB)/2019.

13.02.2020
Aarti Makker